

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Kolkata Circuit Bench)**

**Appeal No. 277 of 2013 &
Appeal No. 286 of 2013**

Dated : 10th December, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd.Appellant(s)
Versus
West Bengal Electricity Regulatory
CommissionRespondent (s)**

**Counsel for the Appellant (s): Mr. Subir Kumar
Mr. Sandip Mitra**

**Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai**

ORDER

The Learned Counsel for the Appellant has finished his arguments. He is directed to file his written submissions in Appeal 277 of 2013 and Appeal No. 286 of 2013 separately on or before 8.1.2014 after serving copy on the other side.

Post the matter for reply submissions on **13.01.2014 at Delhi Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**